

(b) if so, the number of skilled and unskilled workers working on daily wage basis for more than two years; and

(c) the steps taken or proposed to be taken to regularise their services?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) 12,317.

(c) Eligible daily-rated workers are regularised on work charged establishment against available vacancies under the direct recruitment quota. Till all the daily rated workers are regularised, no posts are filled up by direct recruitment.

Daily Wage Beldars and Khalasis Working as Clerks in D.D.A.

1465. SHRI MADHAVRAO SCINDIA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of graduates/post graduates working in the Delhi Development Authority as clerks but being paid as daily wage beldars and khalasis for over two years;

(b) the reasons for not regularising their service; and

(c) the steps taken to absorb them as regular clerks?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The Delhi Development Authority has reported that there are no graduates/post graduates employed as Clerks and working as daily wage Beldars/Khallasis. The services of all the Beldars/Khallasis have been regularised.

Special Cell in Employment Exchanges For Handicapped

1466. SHRI BHAKTA CHARAN DAS: Will the Minister of WELFARE be pleased to state:

(a) whether Government propose to set up a special cell in every district employment exchange in the country for physically handicapped persons seeking jobs;

(b) if so, the financial implications thereof;

(c) whether some State Governments have sought financial assistance from the Centre for opening such cells; and

(d) if so, the assistance given by the Centre to Orissa and other states for that purpose?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (b). Under the Central Scheme of Employment of the Handicapped, 100% financial assistance is given to State Governments for setting up Special Cells in those normal employment exchanges which have a sizeable number of physically handicapped persons on the live register.

(c) Yes, Sir.

(d) During last three years (1986-87 to 1988-89) a sum of Rs. 21.76 lakhs has been given to State Governments/UTs out of which Rs. 18,000/- has been given to Government of Orissa.

Tapti River Irrigation Projects

1467. SHRISUDAMDESHMUKH: Will the Minister of WATER RESOURCES be pleased to state: